

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
(Chennai Circuit Bench)

Appeal no. 322 of 2013

Dated : 20th January, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Indowind Energy Ltd. ...Appellant(s)

Versus

Karnataka Electricity Regulatory
Commission & Anr. ... Respondent(s)

Counsel for the Appellant(s): Mr. Shridhar Prabhu

Counsel for the Respondent(s): Mr. Anand K. Ganesan
Ms. Swapna Seshadri

ORDER

Post the matter for hearing tomorrow i.e. on 21.1.2014 at Chennai Circuit

Bench.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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